



**Government of Jammu and Kashmir**  
**Housing and Urban Development Department**  
*Civil Secretariat, Jammu*  
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**NOTIFICATION**

Jammu, the 27<sup>th</sup> March, 2026

**S.O. 77** : In exercise of the powers conferred by section 31 of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government in consultation with the State Election Commission hereby make the following amendments in the Jammu and Kashmir Municipal Corporation (Election) Rules, 2003, namely:-

1. In Rule 20, In sub-rule (4), for the words and sign, "Scheduled Caste, Scheduled Tribe, or Other Backward Classes candidates" the words and sign "Scheduled Caste, Scheduled Tribe, Other Backward Classes, or women candidates" shall be substituted.
2. In Rule 28, for the words "Returning Officer", the words "Deputy Commissioner" shall be substituted.
3. For Form 1, Form 6, Form **6A**, Form 7, Form 9, Form 11, the Forms, "Form 1, Form 6, Form 6A, Form 7, Form 7A, Form 9, Form 11" appended to this notification shall be substituted.
4. In Form 22:-
  - c. In Column 3 under the heading, "total No of" after the column under heading "Rejected Votes" a column under the heading "None of the Above (NOTA)" shall be added.
  - d. After the Row under heading "total votes polled", the Row under the heading "counting of postal ballot", shall be added.

***By Order of the Government of Jammu & Kashmir.***

Sd/-

**(Mandeep Kaur) IAS**

Commissioner/Secretary to the Government

No. HUD-LIT/60/2025 (E-7643589)

Dated: 27-03-2026

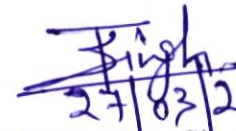
Copy to the State Election Commissioner, J&K.

Copy also to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government.

*File*

9. Chairperson, J&K Special Tribunal.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Resident Commissioner, J&K Government, New Delhi.
12. Divisional Commissioner, Jammu/Kashmir.
13. Secretary, J&K Public Service Commission.
14. All Heads of Department/Managing Directors.
15. All Deputy Commissioners.
16. Director Information, J&K.
17. Director Estates, Jammu/Kashmir.
18. Director, Archives, Archaeology and Museums, J&K.
19. Secretary, J&K Service Selection Board/BOPEE.
20. Secretary, J&K Legislative Assembly.
21. OSD/Private Secretary to Hon'ble Chief Minister.
22. General Manager, Government Press, Srinagar/Jammu **for publication in the Government Gazette.**
23. Private Secretary to Hon'ble Deputy Chief Minister.
24. Private Secretaries to all Hon'ble Ministers.
25. Private Secretary to Advisor to Hon'ble Chief Minister.
26. Private Secretary to Chief Secretary, J&K.
27. Private Secretary to Commissioner/Secretary to the Government, Housing & Urban Development Department.
28. Incharge Website, Housing & Urban Development Department.
29. E-Office file.

  
27/03/2026

(S. Tarandeep Singh)

Under Secretary to the Government

Form1

[Seerule4]

ELECTORAL ROLL FOR THE YEAR.....

Municipal Corporation.....Ward  
No.....Mohalla.....Tehsil.....  
District.....

| S. No | House<br>No. | Name<br>of<br>Elector | Father'<br>s /<br>Mother<br>'s/<br>Husba<br>nd's<br>Name | Sex | Age | Elector<br>Photo<br>Identity<br>Card<br>(EPIC)<br>number | Photo<br>graph<br>of the<br>elector |
|-------|--------------|-----------------------|----------------------------------------------------------|-----|-----|----------------------------------------------------------|-------------------------------------|
| 1     | 2            | 3                     | 4                                                        | 5   | 6   | 7                                                        | 8                                   |
|       |              |                       |                                                          |     |     |                                                          |                                     |
|       |              |                       |                                                          |     |     |                                                          |                                     |
|       |              |                       |                                                          |     |     |                                                          |                                     |
|       |              |                       |                                                          |     |     |                                                          |                                     |
|       |              |                       |                                                          |     |     |                                                          |                                     |

Issued by Electoral Registration Officer.

Form 6  
[Seerule19]  
NOTICE OF ELECTION

Election to the Municipal Corporation ..... from  
..... (Ward / Constituency).

Notice is to be given here by that-

1. An election is to be held of.....;
2. Forms and nomination paper may be obtained at the offices of the officers specified in paragraph 6 between the hours of .....and.....from.....date to .....date);
3. Nomination papers may be delivered between the hours of 11:00 A.M. in the morning and 3:00 P.M in the afternoon by a candidate or his proposer to any of the officer specified in paragraph 6 at his office on any day not later than the ..... day of.....;
4. The nomination papers will be taken up for scrutiny at.....(hours) on.....date at (place);
5. Notice of withdrawal of candidature may be delivered by a candidate or his [authorized agent] or election agent to any one of the officers specified in paragraph 6 at his office before 3:00 P.M on .....
6. Nomination papers and notices of withdrawal may be delivered to any of the officers specified in the column of the following table at his office specified in the correspondence entry in the second column of the table:-

TABLE

| Designation of Officer        | Location of Office |
|-------------------------------|--------------------|
| 1                             | 2                  |
| 3.Returning Officer           |                    |
| 4.Assistant Returning Officer |                    |

7. In the event of election being contested, the poll will take place on .....between the hours of.....and .....

Place.....

Date.....

Returning Officer

Form 6A  
[See rule 20(1)]  
NOMINATION PAPER

Election to the Municipal Corporation.....from  
the..... Ward / Constituency.

I nominate..... (Name) Father's / Husband's Name  
..... resident of (full postal address) as a  
candidate at the above election.

His name is entered at serial number.....in the electoral  
roll of Mohalla.....Ward .....

Signature of proposer

Date.....

I, the above mentioned candidate, as sent to this nomination and  
hereby declare-

- (a) That I have completed.....years of age;
- (b) That I am (setup) at this election by the.....party;
- (c) That the symbols I have chosen are in order of preference :-  
(i).....(ii).....(iii) .....
- (d) That my name and my father's / husband's name have  
been correctly spelt out above in(name of the language);
- (e) That to the best of my knowledge and belief, I am qualified  
and nor also disqualified for being chosen to fill the seat in  
the Municipal Corporation.

<sup>1</sup>[I further declare that I am a member of the.....caste / tribe /  
class which is Scheduled Caste/ Scheduled Tribe/ Other  
Backward Classes.]

Date.....

Signature of the Candidate

Form 7  
[See rule 21]  
NOTICE OF NOMINATIONS

Election to the Municipal Corporation ..... from  
the ..... Ward / Constituency). Notice is hereby  
given that the following nominations in respect of the above  
election have been received up to 3:00 P.M today:-

| S.No of nomination paper | Name of candidate | Name of father/ mother / husband | Age of candidate | Address | Party affiliation | Particulars of caste for candidate belonging to Scheduled Caste/ Other Backward Classes | S.No of the candidate in electoral roll | Name of proposer | S.No of proposer in the electoral Roll |
|--------------------------|-------------------|----------------------------------|------------------|---------|-------------------|-----------------------------------------------------------------------------------------|-----------------------------------------|------------------|----------------------------------------|
| 1                        | 2                 | 3                                | 4                | 5       | 6                 | 7                                                                                       | 8                                       | 9                | 10                                     |

Returning Officer

Form 7-A  
OATH FORM

I,.....,having been nominated as a candidate to fill a seat in the .....do swear in the name of God / solemnly affirm that I will bear true faith and allegiance to the Constitution of India as by law established, and that I will uphold the sovereignty of India.

Signature (Name of Candidate in  
Block letters)

Form 9  
[See rule 25(1)]  
LIST OF CONTESTING CANDIDATES

Election to the Municipal Corporation .....from the  
..... (Ward / Constituency).

| S.No. | Name of<br>Candidate | Address of<br>Candidate | Symbol<br>allotted | Photograph |
|-------|----------------------|-------------------------|--------------------|------------|
| 1     | 2                    | 3                       | 4                  | 5          |
| 1.    |                      |                         |                    |            |
| 2.    |                      |                         |                    |            |
| 3.    |                      |                         |                    |            |
| 4.    |                      |                         |                    |            |
| 5.    |                      |                         |                    |            |
| 6.    |                      |                         |                    |            |
| etc.  |                      |                         |                    |            |

Place.....  
Date.....

Returning Officer

Form11  
[Seerule28]  
LIST OF POLLING STATIONS

Election to the Municipal Corporation ..... from the  
..... (Ward/Constituency).

| S.No. | Location of Polling Station | Name of Polling Station | Area covered in the Polling Station | Total No. of votes assigned | Whether for all voters or for men only or for women only |
|-------|-----------------------------|-------------------------|-------------------------------------|-----------------------------|----------------------------------------------------------|
| 1     | 2                           | 3                       | 4                                   | 5                           | 6                                                        |
|       |                             |                         |                                     |                             |                                                          |
|       |                             |                         |                                     |                             |                                                          |
|       |                             |                         |                                     |                             |                                                          |

Place.....

Date.....

Signature of the Deputy Commissioner  
(with seal)